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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

Registration O.A. No. 17 of 1987

Ratan Lal Dubey Applicant.

Versus

The Post Master General
Lucknow and others Respondents.

U.C.

Hon'ble Mr. Justice Srivastava, V.C.

Hon'ble Mr. K. Obayya, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, VC)

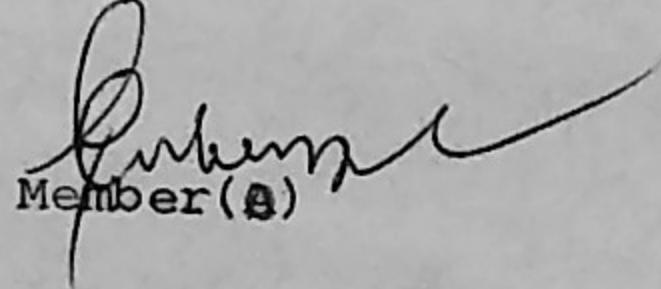
By means of this application the applicant has prayed that the Chief Supervisor be directed to forward the applicant's representation to the higher authorities for consideration of his claim for promotion and the authority may be directed to consider his claim for promotion. The applicant was appointed as L.D.C. on 25.2.1982 at Meerut H.O.I. and was transferred from Meerut to Mirzapur in the month of January, 1983. The name of the applicant was not sent to the D.P.C. for consideration for the promotion post which was to go by seniority subject to the rejection of unfit. According to the applicant, in case, he would have been given opportunity, his name would have been at the top in view of the fact that his work was appreciated. The applicant filed a representation against the same but the same was refused by the higher authorities, that is why this prayer has been made.

Mr.
2. The respondents in their counter affidavit have pointed out that the criteria for giving promotion from the post of the Lower Division Clerk to the post of Upper Division Clerk is seniority subject to the rejection

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of unfit and the applicant was not the senior most, as such, his candidature could not be sent for consideration before the D.P.C. The applicant in the seniority list was below others therefore, he could not claim right to be promoted to the said post on the basis of seniority subject to rejection of unfit and that is why his name was not forwarded.

3. Accordingly, this application deserves to be dismissed. No order as to costs.



Member (S)



Vice-Chairman

Dated: 17.8.1992

(n.u.)